Sainath University (Amendment) Act, 2018

Act 17 of 2018

Keyword(s):
Sainath University, College, Student, Fees, Board
SAINATH UNIVERSITY (AMENDMENT) ACT, 2018
(Jharkhand Act, 17, 2018)

An Act to amend Sainath University Act, 2012 be enacted by the Legislature of the State of Jharkhand in the 69th year of the Republic of India as follows.

Chapter I

Preliminary
1. Short Title and commencement-
   (i) This Act may be called “Sainath University (Amendment) Act 2018”.
   (ii) It shall come into force at once.

Chapter II

Amendment to Sainath University Act 2012
2. Amendment of sub section (2) of section 6 of Sainath University Act, 2012
   The existing provision of sub section (2) of section 6

   “The University with the prior approvals of the Board of Governors affiliates any college or other Intuition” is deleted.